

- (ii) (a) Annual Report and Accounts of the Jute Corporation of India Limited, (JCI), Kolkata, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 11271/17/24]

II. A copy each (in English and Hindi) of the following papers: —

- (i) (a) Annual Report and Accounts of the Apparel Export Promotion Council (AEPC), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Council.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 11279/17/24]

- (ii) (a) Twenty-eighth Annual Report and Accounts of the Powerloom Development and Export Promotion Council (PDEXCIL), Mumbai, Maharashtra, for the year 2022-23, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Council.
- Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 11270/17/24]

- (iii) (a) Thirty-seventh Annual Report and Accounts of Export Promotion Council for Handicrafts (EPCH), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Council.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 11278/17/24]

### **Notifications of the Ministry of Commerce and Industry**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI

SOM PARKASH): Sir, I lay on the Table a copy each (in English and Hindi) of the following Notifications of the Ministry of Commerce and Industry (Department for Promotion of Industry and Internal Trade), under Section 40 of the Bureau of Indian Standards Act, 2016:-

- (1) S.O. 5323., dated the 13th December, 2023, publishing the Cycle and Rickshaw Tyres and Tubes (Quality Control) Order, 2023.
- (2) S.O. 5371., dated the 19th December, 2023, publishing the Rubber Gaskets for Pressure Cookers (Quality Control) Order, 2023.

[Placed in Library. See No. L.T. 11284/17/24]

**Reports and Accounts (2022-23) of HPL, New Delhi; and PMRCL, Patna and related papers**

**आवासन और शहरी कार्य मंत्रालय में राज्य मंत्री (श्री कौशल किशोर):** महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

A copy each (in English and Hindi) of the following papers under sub-section (1) (b) of Section 394 of the Companies Act, 2013:-

- (i) (a) Seventieth Annual Report and Accounts of the Hindustan Prefab Limited (HPL), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 11318/17/24]

- (ii) (a) Fourth Annual Report and Accounts of the Patna Metro Rail Corporation Limited (PMRCL), Patna, Bihar for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon
- (b) Review by Government on the working of the above Company.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 11383/17/24]